

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1085
ANSWERED ON:28.07.2003
PENDING INSURANCE CLAIMS OF FARMERS UNDER NAIS
CHANDRA NATH SINGH;NVEDITA MANE

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the payment to farmers under the National Agriculture Insurance Scheme (NAIS) is due in various States of the country, particularly Maharashtra and Uttar Pradesh for the last several years;
- (b) if so, the details thereof during the last three years and thereafter along with the reasons therefor;
- (c) the payment made against insurance claims during the said period, State-wise;
- (d) the details of the outstanding dues during the said period; and
- (e) by when the dues are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b): The National Agricultural Insurance Scheme (NAIS) was introduced in Rabi 1999-2000. The details of pending claims in different States, including Maharashtra and Uttar Pradesh, for the last six crop seasons (i.e. Rabi 1999-2000 to Kharif 2002) are at annexure-I.

These claims are pending because State's share towards their claims liability and/or premium subsidy have not been received by the Implementing Agency.

(c) & (d): The details of claims paid and claims due under NAIS are at annexure-II.

(e): Claims are settled as soon as the funds from the States are received.

Annexure-I

State-wise details of pending claims for the last six seasons under National Agricultural Insurance Scheme (NAIS)

(Rs. In lakh)

S.No.	State	Season	Total Claims outstanding
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1.	Madhya Pradesh	Kharif 2000	12.65
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2.	Jharkhand	Rabi 2000-01	0.11
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3.	Maharashtra	Rabi 2000-01	23.45
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4.	Jharkhand	Kharif 2001	1.75
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5.	Karnataka	Kharif 2001	15.52
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6.	Kerala	Kharif 2001	170.44
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7.	Assam	Rabi 2001-02	12.11
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8.	Jharkhand	Rabi 2001-02	2.03
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9. Kerala	Rabi 2001-02	1.56
10. Assam	Kharif 2002	0.79
11. Bihar	Kharif 2002	1308.82
12. Gujarat	Kharif 2002	704.03
13. Jharkhand	Kharif 2002	23.67
14. Karnataka	Kharif 2002	1510.70
15. Kerala	Kharif 2002	16.81
16. Madhya Pradesh	Kharif 2002	11779.95
17. Maharashtra	Kharif 2002	2509.36
18. Meghalaya	Kharif 2002	5.87
19. Tamilnadu	Kharif 2002	8.82

TOTAL 18108.44

Annexure-II

The details of claims paid and claims due under NAIS

(RS. LAKH)

SL.NO. STATE TOTAL CLAIMS CLAIMS PAID CLAIMS PAYABLE

1. ANDHRA PRADESH	34653.80	34653.80	0.00
2. ASSAM	15.92	3.02	12.90
3. BIHAR	2122.48	813.66	1308.82
4. CHHATTISGARH	16382.09	16382.09	0.00
5. GOA	2.23	2.23	0.00
6. GUJARAT	93141.60	92437.57	704.03
7 HIMACHAL PRADESH	485.64	485.64	0.00
8. JHARKHAND	27.56	0.00	27.56
9. KARNATAKA	18225.19	16698.97	1526.22
10. KERALA	583.10	394.29	188.81
11. MADHYA PRADESH	26804.91	15012.31	11792.60
12. MAHARASHTRA	27194.00	24661.19	2532.81
13. MEGHALAYA	16.67	10.80	5.87
14. ORISSA	35426.76	35426.76	0.00
15. SIKKIM	0.00	0.00	0.00
16. TAMILNADU	1987.18	1978.36	8.82
17. TRIPURA	0.00	0.00	0.00
18. UTTAR PRADESH	3096.57	3096.57	0.00
19. WEST BENGAL	467.33	467.33	0.00
20. A & N ISLANDS	0.61	0.61	0.00
21. PONDICHERRY	59.32	59.32	0.00

TOTAL 260692.96 242584.52 18108.44